

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**  
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**ORDER**

No: 891 of 2022/RG

Dated: 12.08.2022

In continuation to the High Court order No. 677 of 2021/NG dated 11.08.2021, it is hereby ordered that the hoisting of National Flag on the occasion of Independence Day, 15<sup>th</sup> August, 2022 (Monday) in the Subordinate Courts shall be held after strict compliance of all Covid-19 related SOPs issued by the Government of India and the Government of UTs of Jammu & Kashmir and Ladakh.

**By Order.**

12-8-22  
(Sanjeev Gupta)  
Registrar General

No: 2641535 /RG/GS

Dated:- 12.08.2022

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
4. Director, J&K State Judicial Academy, Srinagar,
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar,
6. Registrars Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
7. All Principal District and Sessions Judges of UTs of J&K and Ladakh.  
.....for information and n/a.
8. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
10. Order File.

12-8-22  
Registrar General

